

Declaration of Assets and Liabilities

Year 2022-23

I, SAKALDEEP THAKUR, son/daughter/wife of RAMDAS THAKUR

aged 56 years, belonging to BIHAR VIDHAN SABHA

service and presently working as

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SMT. MEENA DEVI

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		-	-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	-	-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	-	-	-	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	-	-	-	NIL	NIL
(vi)	Jewellery (give details of weight and value)	-	-	-	NIL	NIL
(vii)	Other assets, such as values of claims / interests	-	-	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sakaldeep Thakur

3580

21.03.2023

	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN: AMHPT3977A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax	-	

C. Personal Detail

GPF/CPF/PRAN No. :-

695

Gender :-

M (M/F)

Date of Birth :-

01041966 (DD/MM/YYYY)

Class/Group :-

ΦC (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA SACHIVALAYA

(Full Name e.g. B.A.S.-Bihar Administrative Service)

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

सकारदीप ठाकुर

Signature

Name of Employee: SAKALDEEP THAKUR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date: 20.03.2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सकारदीप ठाकुर